

Annexure - 7

Name of the corporate debtor: Heera Construction Company Private Limited; Date of commencement of CIRP: 27th March 2019; List of creditors as on: 19th December 2019
List of operational creditors (Government dues)

Sr. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Asst. commissioner, Central Tax & Central Excise		1,78,14,29,824	79,32,46,314	Unsecured	-	-	No	-	-	-	98,81,83,510	-	
2	ESI Corporation		3,63,227	3,63,227	Unsecured	-	-	No	-	-	-	-	-	
3	Dy. Commissioner of Income Tax (TDS)		6,53,47,500	6,53,47,500	Unsecured	-	-	No	-	-	-	-	-	
4	ESI Corporation		32,317	32,317	Unsecured	-	-	No	-	-	-	-	-	
5	Assistant Commissioner, Works Contract		98,98,54,597	98,98,54,597	Unsecured	-	-	No	-	-	-	-	-	
6	Assistant Commissioner, Income Tax		24,26,24,008	24,26,24,008	Unsecured	-	-	No	-	-	-	-	-	
Total			3,07,96,51,473	2,09,14,67,963		-	-		-	-	-	98,81,83,510.00	-	